Governments. MNRE has been providing financial support/subsidy to both Government and Private Sectors for the following activities to develop SHP sector:-

- · Research and development, capacity building
- Resource Assessment, Detailed Survey and Investigation, DPR Preparation and Perspective Plans by State Government Agencies
- Capital Subsidy to State Sector Project
- Subsidy for Commercial Projects
- Renovation and Modernisation of Old SHP Projects (State sector)
- Water Mills/Micro-hydel projects.
- (c) The matter in under examination.

## **Encouragement of alternative sources of energy**

 $\dagger 2135.$  SHRI RAM NATH THAKUR: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the measures being taken by Government to encourage alternative sources of energy such as solar power and wind energy;
- (b) the measures being adopted so that people use appliances powered by solar energy or wind energy to fulfil their domestic energy requirements; and
- (c) the steps being taken by Government to make appliances powered by solar energy cheap and readily available?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The measures taken by the Government to encourage various renewable sources of energy including solar and wind energy in the country include:

- Up-scaling of the target of renewable energy capacity to 175 GW by the year 2022 which includes 100 GW from solar, 60 GW from wind, 10 GW from biopower and 5 GW from small hydro-power
- amendments in the Tariff Policy for strong enforcement of Renewable Purchase
  Obligation (RPO) and for providing Renewable Generation Obligation (RGO);
- setting up of exclusive solar parks;

<sup>†</sup>Original notice of the question was received in Hindi.

- development of power transmission network through Green Energy Corridor project;
- identification of large government complexes/buildings for rooftop projects;
- provision of roof top solar and 10 percent renewable energy as mandatory under Mission Statement and Guidelines for development of smart cities;
- amendments in building bye-laws for mandatory provision of roof top solar for new construction or higher Floor Area Ratio (FAR);
- infrastructure status for solar projects;
- · raising tax free solar bonds;
- making rooftop solar a part of housing loan by banks/NHB;
- incorporating measures in Integrated Power Development Scheme (IPDS) for encouraging distribution companies and making net-metering compulsory
- raising funds from bilateral and international donors as also from the Green Climate Fund to achieve the target, and
- creation of Surya Mitras for installation and maintenance of the Solar Projects.
- (b) Ministry of New and Renewable Energy (MNRE) is encouraging use of solar power for domestic purposes through Grid Connected Solar Rooftop Projects in residential, institutional and social sector for the capacity between 1KWp and 500 KWp. Under the Off-Grid and Decentralized solar PV Programme solar appliances such as Solar lantern, Domestic light system, Solar pumps etc are being promoted. Further, the MNRE is also implementing a scheme called Small Wind Solar Hybrid System for providing decentralized power for community purposes.
- (c) The steps taken by the Government to make the appliances powered by Solar energy cheap and readily available include:
  - Grant of subsidy on off-grid applications.
  - Implementation through channel partners.
  - Concessional import duty /excise duty exemption on solar modules and other components.
  - Making roof top solar a part of housing loan by banks/NHB.